

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.01.2018 AT 10.30

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TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 02/397/HDB/2016
NAME OF THE COMPANY	Siva Shankar Estates Pvt Ltd
NAME OF THE PETITIONER(S)	G.S.P Veera Reddy & Anr
NAME OF THE RESPONDENT(S)	Siva Shankar Estates Pvt Ltd & (04) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Gounsel(s)	Designation	E-mail & Telephone No.	Signature
c. ships represents on behalf	Council for	9849866556	by

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
do. R. Raghunandan Ras	Advocate	9966622805	3

Heard Ms. C. Shilpa, Ld. Counsel on behalf of Shri Y. Suryanarayana, Ld. Counsel for the Petitioner Company and Shri G. Bhupesh, Ld. Counsel representing Shri Raghunandan Rao, Learned Senior Counsel

At the request of both the counsels, post the case on 23.02.2018.

Member (T)

Mambar /

Binnu